



\$~36

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 4119/2025

AYON RAYPetitioner

Through: Mr. Himanshu Gautam, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Tanveer Ahmed Ansari, SPC with Mr. Hilal Haider, GP and Ms.

Neha Tiwari, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER(ORAL) 01.09.2025

%

C.HARI SHANKAR, J.

- 1. Mr. Himanshu Gautam, learned Counsel for the petitioner seeks leave to withdraw this petition as the reliefs sought by the petitioner stand granted by the respondents.
- **2.** Accordingly, this writ petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 1, 2025/gunn

W.P.(C) 4119/2025 Page **1** of **1**